printed on a specially made cylinder mould vat made paper with additional security features. The Reserve Bank of India issues Press releases, from time to time, to enable the public to distinguish between genuine and fake currency notes. The Central Bureau of Investigation has created a special unit for investigation of counterfeit currency notes. The Border Security Force has alerted its forward troops to be more vigilant.

# (English)

## **Legislation for Rape Victims**

3919. SHRI A.C. JOS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have any plan to enact any legislation for death sentence for those found guilty of rape; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) Does not arise.

#### **Clearances for Marketing New Drugs**

3920. SHRI SOMJIBHAI DAMOR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Drug Controller of India takes unduly long time for allowing permission for marketing new drugs;

(b) if so, the number of applications received by DCI during the last six months;

(c) the number of cases cleared and pending as on date;

(d) the criteria adopted for clearing the applications;

(e) whether there is any delay for clearing the applications; and

(f) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (c) No, Sir. The average time taken for registration and approval of a new drug in India is two years whereas the same is 8 years in developed countries including USA, UK, Germany, France etc. 23 new drug applications have been received by the Drug Controller General (India) during the last six months (January to June, 1998). All these applications are at different stages of examination including clinical trial. (d) to (f) The criteria adopted for clearing the application is based on the guideline given in Schedule-Y of the Drugs and Cosmetics Rules. This includes information on Chemistry and Pharmaceutics of the new drug molecule, method of manufacture and testing of the drug, laboratory and multiple speciesanimal-experimental-data of safety and efficacy of the drug, clinical trial report of safety and efficacy of the drug carried out abroad, clinical data of safety and efficacy on local population, the marketing status of the drug in other countries, the expert's comments on the generation of the data and the quality test certificate of Central Drug Laboratory, Calcutta which is the statutory laboratory under the Drugs and cosmetics Act.

### Failure of Intelligence Agencies

**3921. SHRI RAMKRISHNA BABA PATIL** : Will the **Minister of HOME AFFAIRS be pleased to state:** 

(a) whether the Government have been led down by Intelligence Agencies in view of their complete failures to give accurate information on Pakistan's defence preparations and its activities of spreading ISI network in Indian cities;

(b) if so, whether the Government propose to revamp these agencies; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) No Sir. On the contrary, relevant inputs regarding activities of Pak ISI network in India and other sensitive areas of our concern have proved very valuable and have been acted upon for appropriate remedial steps.

## [Translation]

## irregularities in Depositing C.P.F. Subscription

3922. SHRI JAGAT VIR SINGH DRONA : Will the Minister of LABOUR be pleased to state :

(a) whether the Government are aware that cases were filed in the Court by the Workers in Uttar Pradesh against the management of various mills for not depositing the amount of C.P.F. subscription and the Court had found the management guilty;

(b) the concrete steps taken by the Government to ensure the deposition of C.P.F. subscriptions: and

(c) the time by when and the manner by which the C.P.F. is likely to be deposited by the erring mill management?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No such information is available with the Government.